

Fourteenth Loksabha**Session : 7****Date : 18-03-2006****Participants : Acharya Shri Prasanna**

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Title : Need to provide compensation to the people affected by unseasonal rains and hailstorm in Orissa.

SHRI PRASANNA ACHARYA (SAMBALPUR): Sir, in the last week, there has been an untimely rain, particularly in the western parts of Orissa. My own constituency had been hit by an unprecedented hailstorm. Only in the districts of Bargarh, Attaguda and Bhadrak, around 2,500 hectares of land have been affected and many houses have been damaged. Likewise, large parts of Jharsuguda and Sambalpur have been affected. Standing Crops have been severely damaged. Cash crops like Onion, Moong, Chilli and Garlic have been severely damaged. Consequently, it would affect the financial conditions of the farmers. Unfortunately, hailstorm has not yet been included in the relief code. Therefore, I urge upon the Central Government to send a special team to assess the loss. In view of the very poor financial condition of the State Government, I urge upon the Central Government to come forward with a financial package to deal with the situation. Immediate help should be sent to the affected farmers. Correct assessment should be made.

MR. SPEAKER: Dr. Jatiya, you have given your notice beyond the time. Because of the importance of the matter, I am allowing you. At least, you have taken the trouble of giving a notice.

डॉ. सत्यनारायण जटिया (उज्जैन) : मैंने 10 बजे से पहले ही नोटिस दे दिया था, पता नहीं क्या हुआ।

अध्यक्ष महोदय : ठीक है, लेकिन साढ़े नौ बजे से पहले देना होता है। I will go away. Nobody will be allowed to raise any matter. If there is any disturbance, I will adjourn the House and go away.